

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:264  
ANSWERED ON:26.07.2005  
UNUSED LAND OF DDA  
Yadav Shri Sita Ram

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether a substantial area of land acquired in South and North Delhi for infrastructure and housing projects has been lying unused and has been encroached upon by land mafia and slum dwellers as reported in the `Times of India` dated April 19, 2005;
- (b) if so, the facts thereof;
- (c) the action being taken to utilize the unused land and remove the encroachments;
- (d) whether a large number of housing societies are waiting for allotment of land for more than twenty years; and
- (e) if so, the details thereof and by when allotment of land to such societies by the Delhi Development Authority is likely to take place?

**Answer**

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT ( SHRI GHULAM NABI AZAD )

(a)&(b): No, Sir. Delhi Development Authority (DDA) has reported that against the land notified for acquisition for planned development of Delhi in the North and South Zones, DDA has got possession of 41,179.85 acres of land. Out of the area in the possession of DDA in these zones around 718 acres is encroached. As per recent surveys around 543 acres of land in these zones is vacant/unused.

(c): Action has been taken for complete videography of vacant/ unused/encroached lands and for expediting the process of planning and development of this land as per the designated land use of the Master Plan.

Simultaneously regular action is also taken by DDA for removal of encroachments, keeping in view the government policies relating to JJ clusters/unauthorized colonies. During the last three years about 65 acres of land has been reclaimed in these zones.

(d)&(e): According to the list received from Registrar Co-operative Societies, 238 Societies are awaiting allotment of land. Allotment of land to Co-operative Societies is dependent on verification of membership by Registrar Co-operative Societies and availability of suitable land.